

THE MADRAS PANCHAYATS ACT, 1840

ACT NO. VIII. OF 1840

(Rep., Act 8 of 1868)

[13th April, 1840.]

*Passed by the Right Hon'ble the Governor General of India in Council, on the 13th April, 1840.*

*An Act concerning the signing of Awards by the Members of Panchayets.*

It is hereby enacted that in cases where the minority of the Members of a Panchayet, held under the Provisions of the Madras Code, may decline to sign the award of the Panchayet, the signature or mark of the majority shall be sufficient to give legal validity to the award. Provided always, that in such cases, it shall be incumbent on such majority to admit the minority to record and attest by their mark or signature their reasons for declining to sign or mark the award passed by the majority.